

ITEM NO.1501

COURT NO.15

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 231/2019 in SLP(C) No. 6933/2007

(Arising out of impugned final judgment and order dated 10-07-2017 in SLP(C) No. No. 6933/2007 passed by the Supreme Court Of India)

MAHANADI COAL FIELDS LTD. & ANR.

Petitioner(s)

VERSUS

MATHIAS ORAM & ORS.

Respondent(s)

[I.A.NO.116213/2022(CLARIFICATION/DIRECTION) WILL BE TAKEN UP
ALONG WITH THIS MATTER VIDE COURT'S ORDER DATED 14.10.2022]
IA No. 116213/2022 - CLARIFICATION/DIRECTION)

WITH

CONMT.PET.(C) No. 540/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 541/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 542/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 543/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 544/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 545/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 546/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 547/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 553/2019 in SLP(C) No. 6933/2007 (XI-A)

(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan.)

CONMT.PET.(C) No. 554/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan.)

CONMT.PET.(C) No. 555/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 556/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 557/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan.)

CONMT.PET.(C) No. 558/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 559/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 560/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 561/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 562/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 563/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 564/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 685/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 686/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 687/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 548/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 549/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 550/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 551/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

CONMT.PET.(C) No. 552/2019 in SLP(C) No. 6933/2007 (XI-A)
(Orissa Integrated Power Ltd. is represented through Ms. Meenakshi Chauhan, Advocate)

SLP(C) No. 15877-15878/2020 (XI-A)

Date : 03-11-2022 These matters were called on for pronouncement of judgment today.

For Petitioner(s) Mr. Shibashish Misra, AOR
Ms. Nandini Gidwaney, AOR

Mr. Atma Ram Nadkarni, Sr. Adv.
Mr. Anish Kumar Gupta, AOR
Ms. Archana Preeti Gupta, Adv.
Ms. Rita Gupta, Adv.
Mr. Puneet Sheoran, Adv.
Mr. Rohit Singh, Adv.
Mr. Nisarg Choudhary, Adv.
Mr. Avdhesh Kumar Singh, Adv.
Mr. Santosh Rebello, Adv.

For Respondent(s) Mr. Vishal Arun, AOR
Mr. Shankar Divate, AOR
Ms. Anindita Pujari, AOR
Ms. Prakriti Rastogi, Adv.
Mr. Azad bansala, Adv.

Mr. Ashok Panigrahi, AOR
Mr. Nabab Singh, Adv
Ms. Geetanjali Das Krishnan, Adv
Ms. Nikita Jaydevan, Adv

Mr. Gurmeet Singh Makker, AOR
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Mr. K.M. Nataraj, Ld. ASG
Mr. Mukul Singh, Adv.
Ms. Alka Agarwal, Adv.
Mr. R.R. Rajesh, Adv.
Mr. Mohd. Akhil, Adv.
Mr. Nakul Chengappa K.K., Adv.
Ms. Akriti A. Manubarwale, Adv.
Mr. Arvind Kumar Sharma, AOR

Ms. Nandini Gidwaney, AOR
Mr. Jogy Scaria, AOR
Mr. Tejaswi Kumar Pradhan, AOR
Mr. Shibashish Misra, AOR
Ms. Rohini Musa, AOR
Mr. A. Venayagam Balan, AOR
Mr. R. Chandrachud, AOR

Mr. Prashant Bhushan, AOR.
Ms. Neha Rathi, Adv.
Mr. Pranav Sachdeva, Adv.
Mr. Jatin Bhatdwak, Adv.
Mr. Kamal Kishore, Adv.

Mr. Aftab Ali Khan, AOR
Ms. Meenakshi Chauhan, AOR

Mr. K.R. Shiyas, Adv.
Mr. Satya Mitra, AOR

Mr. Rahul Shyam Bhandari, AOR

Hon'ble Mr. Justice S. Ravindra Bhat pronounced the Judgment of the Bench comprising Hon'ble the Chief Justice of India, His Lordship and Hon'ble Ms. Justice Bela M. Trivedi.

The matters are disposed of in terms of the Signed Reportable Judgment. Pending application(s), if any, shall also stand disposed of.

(Geeta Ahuja)
Astt. Registrar-Cum-PS

(Renu Bala Gambhir)
Court Master

(Signed Reportable Judgment is placed on the file)